

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 1839/2018

BHUVAL RAM & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 24-02-2025 This appeal was called on for hearing today.

CORAM HON'BLE MR. JUSTICE SANDEEP MEHTA
[IN CHAMBERS]

For Appellant(s) Ms. Sonal Kushwah, AOR

For Respondent(s) Ms. Ruchira Goel, AOR
Mr. Sharanya, Adv.
Ms. Veera Mahuli, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Ms. Sonal Kushwah, learned Amicus Curiae for the petitioner has drawn attention of the Court to the order dated 16.01.2023 passed by this Court in an identical Civil Appeal No.1838 of 2018.
2. Let the matter be listed before the Court.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(PREETI SAXENA)
COURT MASTER (NSH)